

ITEM NO.102

COURT NO.4

SECTION IIB

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.86 of 2013

JAGTAR SINGH

Appellant(s)

VERSUS

STATE OF HARYANA

Respondent(s)

(With office report)

Date : 16/06/2015 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL
HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
(VACATION BENCH)

For Appellant(s) Mr. Akshat Goel, Adv.
Mr. Shree Pal Singh, AOR

For Respondent(s) Dr. Monika Gusain, AOR
Mr. Devender Kr. Saini, AAG
Mr. Vikram Saini, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard Mr. Akshat Goel, learned counsel for the
appellant.

Hearing concluded.

Judgment reserved.

(Chetan Kumar)
Court Master

(Tapan Kumar Chakraborty)
Court Master